

ITEM NO.8

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 273/2022

MANOJ SINGH & ORS.

Petitioner(s)

VERSUS

CHINTEL INDIA PVT. LTD. & ORS.

Respondent(s)

(IA No. 103683/2022 - CLARIFICATION/DIRECTION
IA No. 56644/2022 - EXEMPTION FROM FILING O.T.)

Date : 21-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Rashmi Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

List the matter on 06.01.2023.

(INDU MARWAH)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR